THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong November, 2017

NO.HCM.II/123/2015/_____: It is hereby notified to all concerned that in addition to the holiday declared by Notification No. HCM.II/123/2015/3923 dated 30th October, 2017, 9th November, 2017 (Thursday) is also declared as Holiday on Account of "Wangala Festival" in the District & Session Judge Court, East Garo Hills District, Williamnagar.

Memo. NO.HCM.II/123/2015/ 4034 A Dated Shillong 8 November, 2017
Copy to:-

- The Joint Registrar—cum—Secretary to Hon'ble the Chief Justice, High Court
 of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. The Registrar, High Court of Meghalaya, Shillong.
- 8. The Joint Registrar, High Court of Meghalaya, Shillong.
- 9. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 10. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 13. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 14. The Chief Librarian, High Court of Meghalaya, Shillong.
- 15. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 16. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 17. Phe Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 18. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 19. The PS to the Advocate General of Meghalaya, Shillong.
- 20. Notice Board.
- 21. Office file.

REGISTRAR GENERAL